NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/172/ (IB)/2017

NAME OF THE PETITIONER(S)

: ARIES ENTERPRISES

NAME OF THE RESPONDENT(S)

: AUGUSTAN TEXTILE COLOURS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. G.SATHYD NAPAYONO) Ale MYLSAMY

for Detitioner VIL 30 7.

S. SARA VITOM- Z G. Demali Chan

For Respondent G.Realish

ORDER

Counsel representing both the parties are present and stated that the parties have agreed to settle the matter. But due to some differences, the joint memo of compromise could not be filed today and prayed time for the same. Time extended finally at request. Put up on 04.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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